

**CENTRAL ADMINISTRATIVE TRIBUNAL,
LUCKNOW BENCH,
LUCKNOW.**

Original Application No. 07 of 2011

This the 10th day of July 2012

**Hon'ble Mr. M. Kanthaiah, Member-J
Hon'ble Ms. Jayati Chandra, Member-A**

1. Pankaj Srivastava, aged about 45 years, S/o Sri S.L. Srivastava, R/o C-211, Sector N, Aliganj, Lucknow.
2. Bali Ram Singh, aged about 45 years, S/o late Sri H.N. Singh, R/o Type -2/11 Akansha Parishar, Jankipuram, Lucknow.
3. Charu Chand Joshi, aged about 42 years, S/o Sri J.C. Joshi, R/o 1335/1 Indira Nagar, Lucknow.

.....Applicants

By Advocate : Sri Rahul Srivastava

Versus.

1. Union of India through its Secretary, Ministry of Information & Broadcasting, New Delhi.
2. Director General, Doordarshan, Mandi House, New Delhi.
3. Director, Doordarshan Kendra, Ashok Marg, Lucknow.

.....Respondents.

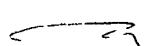
By Advocate :Sri R. Mishra

O R D E R (Oral)

By M. Kanthaiah, Member-J

Heard both the learned counsel and perused the pleadings on record.

2. The applicants have filed this O.A. with a prayer to issue direction to the respondents to immediate



promote the applicants on the post of Cameraman Gr. III from the post of Lighting Assistant and pay all consequential benefits to the applicants.

3. In reply, the respondents have stated that the promotion to the post of Cameraman Gr. III is under consideration of the Directorate for policy decision for similar cases of Lighting Assistants all over the country and thus they opposed the claim of the applicants.

4. By means of Supplementary Affidavit dated 23.2.2011, the applicants have annexed their representations dated 12.1.2011, 12.1.2011 and 12.1.2011 respectively addressed to Director, Doordarshan Kendra, Lucknow and according to applicants' counsel, the same are still pending for consideration.

5. In view of the above, when promotions to the post of Cameraman Gr. III is under consideration with the respondents, the respondent-competent authority is directed to consider and decide the pending representations of the applicants, referred to above, by passing a reasoned and speaking order with regard to promotion of the applicants to the post of Cameraman Gr. III after taking into account the Directorate's notification dated 11.2.1999 (Annexure-3 to the O.A.) within a period of four weeks from the date of receipt of a certified copy of this order.

6. Thus, O.A. stands disposed of in the above terms with no order as to costs.

J. Chandra
(Ms. Jayati Chandra)
M(A)

M. Kanthaiah
(M. Kanthaiah)
M(J) 10/07/12